#### **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# Appeal No. 228 of 2014 Appeal No. 290 of 2014 & IA No. 455 of 2014

#### Appeal No. 228 of 2014

Dated: 28<sup>th</sup> August, 2017

#### In the matter of:

Silvasa Industries Association & Ors. ... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

### Appeal No. 290 of 2014 & IA No. 455 of 2014

#### In the matter of:

Elegant Casting Pvt. Ltd. & Ors. ... Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s)

#### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 15-11-2017.

PPS/Court Master